

XIV. Details in respect of the information available or held by it, reduced in an electronic form.

The following information is being made available at the official website of Punjab & Haryana High Court and KIOSK Machines installed in the premises of this Court:

- i. Daily cause lists are being displayed on the website of the High Court for the information of Advocates, litigants as well as public at large, besides information regarding Tenders, Recruitment Notices etc.
- ii. Up-to-date case status is also available on the website of this High Court for the convenience of Advocates, litigants and general public;
- iii. The final Judgments are made available on the website of the High Court.
- iv. High Court Rules & Orders, Conduct Rules, Mediation rules, Case flow management Rules, Lok Adalats Rules, RTI Rules and Judicial Service Rules as well as necessary forms & proformas have also been made available on the website of the High Court.
- v. Eight Touch Screens have been installed in the premises of the High Court to provide inquiry of the cases in the High Court.
- vi. Status of pending as well as fresh filed cases is made available at E-Sampark Centre of the U.T. Chandigarh, which is totally free of cost.
- vii. Similarly, SMS facility is also provided to the advocates, litigants and public to know the case status through SMS.
- viii. Digital Display Boards System has also been installed in each Court Room as well as in the Corridors in the premises of this High Court to provide on-going case status of the Court Rooms.